NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH ATTENDANCE SHEET OF THE HEARING

ATTEMORATOR OTHER TO THE TENTANTO	
BEFORE HON'BLE SHRI. M. K. SHRAWAT, MEMBER (JUDICIAL)	
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Company Application No. : 36/621A/441 / NCLT/MB/20	16
Name of the Company : Vroyd Buddon VIIVY . Date of Hearing : 09 02 - 17 at 10 30 Aun	
0 11	<u>_</u>
Section of the Companies Act, 1956 : 621A U/s	
Dection of the Companies Act, 2010 : 441 0/6.	
Sr. No. Name (Capital Letters) Designation Signature	
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ORDER.

Compounding Application No. 36 of 2016

- 1. The Learned Representative of the Applicant is present.
- Due to lack of certain information, the hearing cannot be completed today.
 The Learned Representative is seeking time to produce the details. Time is granted.
- 3. The matter is enlisted for hearing on 24th March, 2017.

Sd/-

9th February, 2017. MEMBER (JUDICIAL)